

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 7

IA No. 3080/ND/2021 in (IB)-613(ND)/2019

IN THE MATTER OF:

State Bank of India	...	Applicant
Vs.		
Shri Lal Mahal Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 20.07.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the CoC	: Mr. Ankur Mittal, Ms. Meera Murali, Mr. Aishwarya Pandey, Advs.
For the RP	: Mr. Karan Malhotra, Adv.

ORDER

IA No. 3080/ND/2021:

Application filed by the Resolution Professional under Section 45. Issue notice to non-applicants/respondents No. 1 to 5.

List on 24.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)